## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCA/10/2016

NAME OF THE PETITIONER(S)

:Shri. M Palanisamy

NAME OF THE RESPONDENT(S)

:K.V.P. Farms & Designs Private Limited & 3 Others

**UNDER SECTION** 

:634A

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

KORAMASAMY &
GOVENOHAN KUMAR

T-SY; Krishna Bhagavale

For K-Abarra Devi

G.V.Mhus

## **ORDER**

Shri K Ramasamy, counsel for petitioner present. Shri T Sri Krishna Bhagavat, counsel for R1 to R4 present. Counsel for respondent sought time for submitting arguments and seeking instructions from the client. Time extended at request. Put up on 17.07.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)

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